#### RAJYA SABHA

## Illiteracy in slum children

1463. SHRIMATI MOHSINA KIDWAI: Will the Minister of HUMAN

# RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware that 67 per cent of female children living in slums do not go to schools as reported by an NGO and 55 per cent of male children are close to the state of delinquency;
- (b) if so, whether Government have any plant to take care of educational and psychological aspects of such children with the details thereof;
- (c) whether Government have done any survey to find out iliteracy rate among the working children;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (e) The information is being collected and will be laid on the Table of the House.

#### Computer fees in KVS

1464. SHRI FAQIR CHAND MULLANA: Will the Minister of HUMAN

## RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware that the Kendriya Vidyalaya Sangathan is collecting computer fee from the children of class 1 to 12 of Rs. 60 rupees per child onwards;
- (b) whether Government are aware that children even after paying the fee, have not seen the computer/computer from in their schools till date particularly in Class I to VIII, Kendriya Vidyalaya, Sadiq Nagar, Sector 3, Pushp Vihar and Gole Market, New Delhi; and
- (c) if so, Government's reaction thereto and what corrective measures Government are taking to give proper computer education to these children?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) A fee

- of Rs. 20/- per month is charged from students of Class III onwards for providing Computer Education by a Kendriya Vidyalaya. Computer Fee of Rs. 40/- per month per student is charged for Class XI & XII in case a student opts for Informatics Practice as an elective subject.
- (b) and (c) An adequate number of Computers in working condition have been provided to Kendriya Vidyalayas and computer instructors have been engaged. A specific period has been earmarked in the Time Table to provide computer education and students have facilities to access to the computers.

#### Child abuse

- 1465. PROF. SAIF-UD-DIN SOZ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether several cases of child abuse have come to notice in Chenhai and elsewhere in the country; and
  - (b) if so, measures taken to eradicate the menace?
- THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): (a) Yes, Sir.
- (b) States and Union Territories have been advised to implement the existing provisions of criminal laws including Indian Penal Code and Special laws with respect to children in true spirit to penalize perpetrators of any crime against children including child abuse.

## Kendriya Vidyalayas in Gujarat

- †1466. DR A.K. PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
  - (a) the number of Kendriya Vidyalayas in Gujarat, district-wise; and
- (b) whether Government propose to open Kendriya Vidyalayas in such districts where there are no such Vidyalayas?
- THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) There are 42 Kendriya Vidyalayas situated in the State of Gujarat. The district-wise details are given in Statement (See below).
  - (b) No,Sir.

<sup>†</sup>Original notice of the question was received in Hindi.